

11)

O.A. 1390/94

27.10.1999.

Shri V.S. Masurkar for the respondents. Ms. Gode for the applicant.

A letter has been produced before us by the Learned Counsel for the applicants signed by seven of the applicants that they would like to withdraw the application on account of changed circumstances. The Learned counsel states that she affirms on behalf of the remaining applicants that the case is being WITHDRAWN.

The case is accordingly disposed of as WITHDRAWN. No costs.

*S.L.Jain*  
(S.L.Jain)  
Member(J)  
os\*

*B.N.Bahadur*  
(B.N.Bahadur)  
Member (A):

Order/Judgement despatched  
to Appellant (s)  
on 5/11/99

*6/11*